NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/08/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/157/2016

NAME OF THE PETITIONER(S)

: T. S. Sivakumar & 4 others

NAME OF THE RESPONDENT(S)

: M/s Hotel Mass Private Limited & 6 others

UNDER SECTION

: 237(b), 397/398, 402, 403 and 406

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

L. A. Ramanathan SK. Rabul Juriel G. ABICASI+

2. P.S. Ganesk

P. titioners

Reilot 2 to6

ORDER

Counsels for both the parties are present. Counsel for the Respondent submitted final arguments. Counsel for Petitioner prayed for time to reply. Put up on 01.09.2017 at 10.30 A.M.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

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